

F.NO.56(3)/CESTAT/CASH/M.Q.EXP./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 02/04/2015

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Feb-2015.

Sir,

I am to forward herewith the expenditure statement for the month of Feb,2015 (F.Y 2014-15) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

21/4/15
Mansingh

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of FEB--2015

Sr. No.	Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure		Variation between proportinate grant and actual expenditure		Remarks
				From 1.2.15 to 28.02.15	Prograssive 28.02.2015	Saving	Excess	
1..	Salaries	9200000	84333333	6958374	77943896	6389437		
2..	Medical	1900000	1741667	85171	775087	966580		
3..	Travel Exp.	3000000	2750000	28267	2609998	140002		
4..	Office Exp.	33700000	30891667	12166959	27738819	3152848		
5..	OTA	160000	146667	10476	61139	85528		
6..	R R & T	11700000	10725000	4529669	6432159	4292841		
7..	Infor. Tec.	7500000	6875000	1233169	4736673	2138327		
8..	Adv. Pub.	300000	275000	0	0	275000		
TOTAL		150260000	137738333	25012085	120297771	17440562	0	


 DRAWING & DISBURSING OFFICER
 CESTAT